

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:5189
ANSWERED ON:21.12.2000
RETIREMENT AGE OF EMPLOYEES IN MAJOR PORTS
PRABHAT KUMAR SAMANTARAY

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government have taken any policy decision to reduce the retirement age of 58 years from 60 years after two years of its enforcement in major ports;
- (b) if so, whether this decision is uniform extending to all public sector, joint sector, autonomous bodies including Central Government employees and All India Service Cadre Officers or is in isolation forced on major ports;
- (c) if so, the details of the resolution of major Port Trust Boards in relation to retirement age, port-wise; and
- (d) the details of workers and officers of major ports with regard to retirement age which do not have their own rules but adopted rules of Government which remain unchanged ?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): The Major Port Trusts Boards have resolved to roll back the age of retirement in major Ports with a view to reducing their excess manpower and reducing their operational expenditure. The initiative for reduction in the retirement age has been taken by the major Port Trusts irrespective of whether similar decisions were taken in the Public Sector Organisation and Govt. bodies.

(c) The details are at Annex-I.

(d) The Calcutta Port Trust and Paradip Port Trust do not have their own regulations in the matter. However, the resolution of the Calcutta Port Trust Board has been notified in the State Gazette. In respect to Paradip Port, the resolution of the Board has been brought to the notice of all its employees.

ANNEX-I

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 5189 by Shri Prabhat Samantray to be answered on 21st December, 2000

Details of the Resolutions of the Major Port Trust Boards in relation to retirement age

1. Mumbai Port Trust

The Board of Trustees through Resolution No. 9 dated 11.1.2000 resolved to approve rolling back the age of retirement of Port employees from 60 years to 58 years w.e.f. 31.3.2000.

2. Tuticorin Port Trust

The Board of Trustees through Resolution No. 21 dated 17.4.2000 resolved to reduce the age of retirement of the employees of Tuticorin Port Trust from 60 years to 58 years w.e.f. 30.6.2000. It was also approved that the class IV employees who entered service prior to

1.4.79 shall retire on superannuation on the afternoon of last day of the month in which they attain the age of 60 years.

3. New Mangalore Port Trust

The Board of Trustees through Resolution No. 13 dated 28.4.2000 resolved to reduce the superannuation age of Class I, II and III officers and employees and also the Class IV employees who entered into Port Service after 31.3.1980 and to give effect to the same from 30.9.2000.

4. Visakhapatnam Port Trust

The Board of Trustees through Resolution No. 59 dated 25.9.2000 resolved to approve rolling back the age of retirement of Port employees from 60 years to 58 years w.e.f. 30.11.2000.

5. Calcutta Port Trust

The Board of Trustees through Resolution No. 128 dated 25.8.2000 resolved to approve rolling back the age of retirement of Port employees from 60 years to 58 years w.e.f. 31.12.2000 except in respect of Class IV employees recruited prior to 30.10.1972.

6. Paradip Port Trust

The Board of Trustees through Resolution No. 38 dated 4.10.2000 resolved to approve that the age of retirement for Class I, II, III employees which was increased from 58 to 60 years by earlier Board Resolution shall stand change to 58 years w.e.f. 31.1.2001

7. Kandla Port Trust

The Board of Trustees through Resolution No. 77 dated 20.10.2000 resolved to approve rolling back the age of retirement of Port employees from 60 years to 58 years w.e.f. 31.1.2001

8. Chennai Port Trust

The Board of Trustees through Resolution No. 133 dated 24.11.2000 have resolved to reduce the age of retirement from 60 years to 58 years w.e.f. 31.1.2001

9. Cochin Port Trust

The Board of Trustees through Resolution No. 72 dated 18.10.2000 have resolved to approved rolling back the age of retirement of Port employees from 60 years to 58 years w.e.f. 31.3.2001 except the class IV employees who entered Board's service before 21.7.72.

10. Mormugao Port Trust

The Board of Trustees through Resolution No. 72 dated 31.10.2000 have resolved to approve reduce the age of retirement of Port employees from 60 years to 58 years. The date of effect is yet to be decided.

11. Jawahar Lal Nehru Port Trust

The Board of Trustees through Resolution No. 748 dated 24.11.2000 have resolved to approved rolling back the age of retirement of Port employees from 60 years to 58 years w.e.f. 31.3.2001